

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.437 of 2020

IN THE MATTER OF:

Hem Chander

... Appellant

Versus

Ganesh Prasad Agarwal & Anr.

...Respondents

**For Appellant: Shri Anurag Bhatt and Shri Ashish Makhija,
Advocates**

For Respondents: Shri Neeraj Kumar Gupta, Advocate (R-2)

ORDER
(Virtual Mode)

14.09.2020 Counsel for Appellant states that the request for settlement under Section 12A is already before COC (Committee of Creditors) which will be meeting today. Counsel for Respondent No.2 also states that the matter is before COC.

List the Appeal on 21st September, 2020 to know the development in 'Orders category'.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice Anant Bijay Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

rs/md